

## BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

### SIXTEENTH REPORT

(Presented on 28-4-1981)

The Business Advisory Committee held a sitting on Tuesday, 28 April, 1981.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The Oil and Natural Gas Commission (Amendment) Bill, 1981.<br>(Consideration and passing)  | 1 hour   |
| (2) The Disturbed Areas (Special Courts) Amendment Bill, 1981.<br>(Consideration and passing)  | 4 hours  |
| (3) The Merchant Shipping (Amendment) Bill, 1981.<br>(Consideration and passing)   | 1 hour   |
| (4) The Food Corporations (Amendment) Bill, 1981.<br>(Consideration and passing)   | 1 hour   |
| (5) The Marriage Laws (Amendment) Bill, 1981.<br>(Consideration and passing)   | 3 hours  |
| (6) The Essential Commodities (Special Provisions) Bill 1981, as passed by Rajya Sabha.<br>(Consideration and passing)   | } 4 hrs. |
| (7) The Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities (Amendment) Bill, 1981, as passed by Rajya Sabha.<br>(Consideration and passing)   |          |
| (8) Motion given notice of by Shri R. K. Mhalgi for modification in the Notification regarding the Narmada Water Scheme, published in the Gazette by Notification No. S. O. 770(E) dated 10 September, 1980 and laid on the Table of the House on 18 November, 1980.                             | 1 hour   |
| (9) Motion given notice of by Shri R. K. Mhalgi for modification in the Notification regarding Indian Telegraphs (4th Amendment) Rules, 1980, published in the Gazette of India by Notification No. G.S.R. 492(E) dated 27 August, 1980 and laid on the Table of the House on 17 November, 1980. | 1 hour   |

NEW DELHI;

April 28, 1981

Vaisakha 8, 1903 (Saka)

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.